IN THE HIGH COURT OF JAMMU AND KASHMIR At SRINAGAR

(Through Video Conferencing)

EMG-WP(Crl) No. 02-A/2020

Hilal Ahmad Mir

---Petitioner/Appellant(s)

Through: Mr. Syed Musaib, Adv.

V/s

Union Territory of JK

---Respondent(s)

Through: Mr B. A. Dar, Sr. AAG

CORAM:

HON'BLE MR. JUSTICE ALI MOHAMMAD MAGREY, JUDGE

ORDER

Notice.

Mr. B.A. Dar, learned Sr. AAG waives notice on behalf of respondent.

Reply be filed within one week.

List on 23rd April 2020.

Copy of the paper book be provided to Mr. Dar, learned Sr. AAG by the Registrar Judicial through e-Mail Services to enable him to file reply.

(ALI MOHAMMAD MAGREY)
JUDGE

Srinagar 16.04.2020 Altaf